

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2221  
ANSWERED ON:22.07.2004  
PROGRESS MADE IN THE REFINERY AT BINA, M.P.  
Virendra Kumar Shri

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the progress made in response of refinery at Bina in Madhya Pradesh; and
- (b) if so, the steps taken to expedite the establishment of that Refinery?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) The refinery project at Bina has three components (i) six million metric tonnes per annum refinery at Bina (ii) crude oil import facilities at Vadinar (Gujarat) and (iii) cross country crude oil pipeline from Vadinar to Bina. Land for the refinery block at Bina and for the crude oil terminal at Vadinar has been acquired. Acquisition of right of user / right of way along the route of the crude oil pipeline has been completed. All environmental clearances for the project have also been obtained. An expenditure of Rs.156 crore (approx.) has so far been incurred on the project. Physical progress of the project is 5.3%.

(b) In order to meet the changed demand- supply scenario of petroleum products and conformance to upgraded product quality specifications, a proposal to carry out process configuration review study is under finalisation. Further, in order to ensure the financial viability of the project, State Government of Madhya Pradesh is being requested to give certain tax incentives on the lines of similar incentives granted by other State Governments to grassroot refinery projects in their respective States.